



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 18.05.2026 will not be taken up. The next date of **hearing/pronouncement** will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2153 of 2024 (For Judgment)	Shreenathji Infrastructure Vs. Namasthetu Infratech Pvt. Ltd.	Vishal Bhatnagar	Rohit K. Gupta
2.	Comp. App. (AT) (Ins) No. 368 of 2025 (For Judgment)	Rajender Prasad Mittal Vs. Jaikrishan Estates Pvt. Ltd.	Kunal Godhwani	Sandeep Bhuraria Vaishnavi Prakash
3.	Comp. App. (AT) (Ins) No. 1104 of 2025 Part Heard	Sikandar Singh Vs. Vaneet Bhatia, IRP of D S Home Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Ankit Sharma Shivam Gautam- R1 Ankit Sharama- R2
4.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	Kanav Dev Sharma	CA Kiran Shah- in person
5.	Comp. App. (AT) (Ins) No. 553 of 2025 & I. A. No. 2408 of 2025 Part Heard	Anuj Rana, Majority Shareholder & Director of Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles & Anr.	Raj Kamal Singh	Sadhana Devrani. Alok Kumar Kuchhal

By order of Hon'ble Chairperson
-Sd/-
Registrar